

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 1 of 2011

Dated: 19th July, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

DPSC ... Appellant (s)
Versus

West Bengal Electricity Regulatory
Commission ... Respondent (s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai for R-1

ORDER

At the request of the learned Counsel for the State Commission, post the matter for hearing on 09.08.2011. In the meantime, appellant is directed to file rejoinder after serving copy on the other side.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK